

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Part Heard Bench)

Item No.-404

(IB)-264(PB)/2023

IA/3942/2023, IA/3316/2023, IA/3472/2023, IA/3481/2023, IA/3280/2023,
IA/3277/2023, IA/2944/2023, IA/3254/2023, IA/3048/2023, IA/2850/2023

IN THE MATTER OF:

Go Airlines (India) Limited

....Applicant

SECTION

U/s 10 of IBC, 2016

Order delivered on 03.10.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to **04.10.2023.**

**S/d-
(Court Officer)**